

*Rajesh Kumar Singh*  
D.H.J.S.  
Director (Academics)  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
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No. DJA/Trg./Feb.Ret./Ranthambore/1899/2025/G-2

01<sup>st</sup> February, 2025

To

1. The Principal District & Sessions Judge (HQs), Central, THC
2. The Principal District & Sessions Judge, New Delhi, PHC
3. The Principal District & Sessions Judge, South-West, Dwarka
4. The Principal District & Sessions Judge, West, THC
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, South, Saket
7. The Principal District & Sessions Judge, Shahdara, KKD
8. The Principal District & Sessions Judge, North-West, Rohini
9. The Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), RADC
10. The Principal District & Sessions Judge, South-East, Saket
11. The Principal District & Sessions Judge, North, Rohini
12. The Principal District & Sessions Judge, North-East, KKD
13. The Registrar General, High Court of Delhi, New Delhi.
14. The Principal Judge, Family Courts (HQs), South-West, Dwarka.
15. The Member Secretary, Delhi State Legal Services Authority, RADC

Reg.: Environment Awareness & Wellness Retreat to be held in the month of February, 2025.

Respected Sir/Madam,

The Delhi Judicial Academy is organizing an 'Environment Awareness & Wellness Retreat' for the block year 2025-2026 from 07<sup>th</sup> to 09<sup>th</sup> February, 2025 at Sawai Madhopur-Ranthambore, Rajasthan as per the *Continuous Judicial Education & Training Programmes Calendar - 2025* approved by the Hon'ble High Court of Delhi. The broad objectives of the Retreat are:

- Exposure to environmental aspects & indigenous methods to preserve the environment.
- Learning the Government and private initiatives for environment preservation and upgradation.
- Understanding local customs, folk, cuisine and ubiquitous features.
- Wellness, stress management, health management and work-life balance.

The nomination list of the Judicial Officers for this Retreat is enclosed as Annexure-A.

It is requested that such nominated Judicial Officers posted under your control may kindly be communicated about their nomination in the aforesaid retreat programme through your good office.

The tour programme including day-to-day itinerary shall be sent directly to the nominated Judicial Officers by the Delhi Judicial Academy.

With regards,

Yours faithfully,

Encls.: As above

*Rajesh*  
(Rajesh Kumar Singh)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**

No. 6861-6876 /JOTP/Gaz./2025

TIS HAZARI COURT: DELHI

Dated, Delhi the

01 FEB 2025

Copy of letter forwarded for information and necessary action to :-

- 1) The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached herewith as Annexure 'A').
- 2) The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3) The Branch Incharge, e-sewa kendra, Tis Hazari Court, Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The LAYERS for uploading the same.
- 6) The Branch Incharge Pool Car, Tis Hazari Courts, Delhi.

*Mukesh*  
(Mukesh Kumar Gupta)  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

## Annexure 'A'

**List of Judicial Officers nominated for the  
Environment Awareness & Wellness Retreat at Sawai Madhopur-Ranthambore, Rajasthan  
(7-9 February, 2025)**

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
<b>DHJS</b>					
1	Mr. Vinod Kumar	Principal District & Sessions Judge		West	THC
2	Ms. Madhu Jain	Principal District & Sessions Judge		South	Saket
3	Ms. Anju Bajaj Chandna	Principal District & Sessions-cum-Special Judge (PC Act) (CBI)			Rouse Avenue
4	Mr. Sanjeev Jain	Principal District & Sessions Judge		North-East	KKD
5	Mr. Manmohan Sharma	Principal Judge, Family Courts		East	KKD
6	Mr. Rajeev Bansal	Member Secretary			DLSA
7	Mr. Lal Singh	District Judge (Commercial Court)	1	South-East	Saket
8	Mr. Naresh Kr Malhotra	District Judge (Commercial Court)	6	West	THC
9	Mr. Harish Kumar	Judge, Family Court		New Delhi	PHC
10	Dr. Hardeep Kaur	ASJ	2	New Delhi	PHC
11	Mr. Deepak Dabas	District Judge	1	North	Rohini
12	Mr. Deepak Wason	ASJ	4	South-West	Dwarka
13	Mr. Ankur Jain-I	Judge, Family Court	1	North-East	KKD
14	Mr. Arun Sukhija	Judge, Family Court	2	West	THC
15	Mr. Vineet Kumar	ASJ (E-Court)	2	Shahdara	KKD
16	Mr. Gagandeep Singh	Special Judge (PC Act) (CBI)	4		Rouse Avenue
17	Mr. Ajay Singh Shekhawat	ASJ	2	South-West	Dwarka
18	Ms. Gurmohina Kaur	ASJ	5	South-West	Dwarka
19	Mr. Harjyot Singh Bhalla	District Judge	5	South	Saket
20	Mr. Dheeraj Mor	ASJ	6	New Delhi	PHC
21	Ms. Neha	ASJ (Special Fast Track Court)		South	Saket
22	Ms. Vijeta Singh Rawat	Special Judge (PC Act) (CBI)	17		Rouse Avenue
23	Mr. Virender kumar Kharta	ASJ (FTC)	2	Central	THC
24	Mr. Sachin Jain	ASJ (POCSO)		West	THC
25	Mr. Rajesh Kumar	ASJ (SC-POCSO)		Central	THC
26	Ms. Shivali Bansal	District Judge	3	North	Rohini
27	Mr. Ajay Gulati-II	ASJ (SC-POCSO)	2	North-East	KKD
28	Mr. Dinesh Kumar	ASJ (SC-POCSO)		South	Saket
29	Mr. Satvir Singh Lamba	Special Judge (NDPS)		West	THC
30	Ms. Bhavna Kalia	Special Judge (NDPS)	1	South-West	Dwarka
31	Ms. Niti Phutela	ASJ (SC-POCSO)	1	Shahdara	KKD
32	Ms. Susheel Bala Dagar	ASJ (POCSO)	1	North-West	Rohini
33	Mr. Vishal Pahuja	ASJ (FTC)	2	South	Saket
34	Mr. Sachin Sangwan	ASJ (FTC)	1	South-East	Saket
35	Mr. Babru Bhan	ASJ	3	North-West	Rohini
36	Ms. Shefali Barnala Tandon	ASJ	5	West	THC
37	Mr. Pankaj Arora	ASJ	4	North-East	KKD
38	Mr. Ravindra Kr. Pandey	ASJ	3	South	Saket
39	Mr. Rakesh Kumar Rampuri	ASJ (SC-POCSO)		East	KKD
40	Mr. Anil Chandhel	District Judge	4	West	THC
41	Mr. Shiv Kumar	District Judge	2	West	THC
42	Mr. Amit Sahrawat	ASJ (POCSO)	1	North	Rohini
43	Mr. Jiten Mehra	District Judge	10	Central	THC
44	Mr. Anil Kumar Paswan	District Judge	4	East	KKD
45	Mr. Sachin Sood	District Judge	1	Central	THC
46	Mr. Rahul Bhatia	District Judge	1	South-East	Saket
47	Mr. Deepanker Mohan	District Judge	4	Shahdara	KKD
48	Mr. Kapil Kumar	ASJ (Special Fast Track Court)		North-West	Rohini

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
49	Mr. Puneet Pahwa	Special Judge (NDPS)		North-East	KKD
50	Mr. Manoj Kumar-II	ASJ (FTSC) (POCSO)	2	Central	THC
51	Mr. Ajay Nagar	ASJ (FTSC) (POCSO)		North	Rohini
52	Mr. Santosh Kumar Singh	ASJ (FTSC) (POCSO)	2	South-West	Dwarka
53	Ms. Sadhika Jalan	ASJ (FTSC) (RC)		South-West	Dwarka
54	Ms. Neha Gupta Singh	DHJS (under training)			
<b>DJS</b>					
55	Ms. Neetu Nagar	ACJM	6		Rouse Avenue
56	Mr. Paras Dalal	ACJM	1		Rouse Avenue
57	Ms. Medha Arya	ACJM		South	Saket
58	Mr. Manish Jain	JSCC-cum-ASCJ-cum-GJ		South-East	Saket
59	Ms. Deepali Srivastava	JSCC-cum-ASCJ-cum-GJ		Shahdara	KKD
60	Ms. Manu Shreec	Additional Coordinator, Delhi International Arbitration Centre			DHC
61	Mr. Gaurav Sharma	JSCC-cum-ASCJ-cum-GJ		East	KKD
62	Mr. Vivek Kumar Agarwal	Full Time Secretary, DLSA		South	Saket
63	Mr. Bharat Aggarwal	ACJ-cum-CCJ-cum-ARC		Central	THC
64	Mr. Ajcet Narayan	Principal Magistrate, JJB-IV		East	Family Court Complex, Vishwas Nagar
65	Mr. Vipul Sandwar	Principal Magistrate, JJB-V		East	Family Court Complex, Vishwas Nagar
66	Mr. Rupinder Singh Dhiman	ARC	1	Central	THC
67	Mr. Nitish Kumar Sharma	JSCC-cum-ASCJ-cum-GJ		North	Rohini
68	Ms. Alka Singh	CCJ-cum-ARC		West	THC
69	Mr. Dev Chaudhary	ACJ-cum-CCJ-ARC		West	THC
70	Mr. Shashank Nandan Bhatt	JM First Class	2	West	THC
71	Mr. Ankit Mittal	Civil Judge	1	South-West	Dwarka
72	Mr. Aakash Sharma	Civil Judge	2	Central	THC
73	Ms. Akanksha Garg	JM First Class (Mahila Court)	2	New Delhi	PHC
74	Ms. Neetika Kapoor	JM First Class	6	South-West	Dwarka
75	Ms. Aayushi Saxena	JM First Class	5	Shahdara	KKD
76	Ms. Abhilasha Singh	JM First Class (Mahila Court)	1	South-West	Dwarka
77	Ms. Bhujali	JM First Class	1	North	Rohini
78	Mr. Sahil Khurmi	Civil Judge	1	Central	THC
79	Mr. Anshul Singhal	Full Time Secretary, DLSA		Shahdara	KKD
80	Mr. Ankit Karan Singh	JM First Class	8	West	THC
81	Ms. Deeksha Rao	JM First Class	4	East	KKD
82	Mr. Anurag Chhabra	JM First Class (NI Act)	3	New Delhi	PHC
83	Mr. Saurabh Goyal	JM First Class	1	South-West	Dwarka
84	Mr. Ankur Panghal	Full Time Secretary, DLSA		North	Rohini
85	Ms. Karuna	JM First Class	7	Shahdara	KKD
86	Mr. Navdeep Gupta	JM First Class (NI Act)		East	KKD
87	Mr. Himanshu Tanwar	Municipal Magistrate		South-West	Dwarka
88	Mr. Gaurav katariya	JM First Class	7	North-West	Rohini
89	Mr. Ajay Narwal	JM First Class (NI Act)	1	South-West	Dwarka
90	Mr. Yashdeep Chahal	JM First Class	1	New Delhi	PHC

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